Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)

Appeal No. 110 of 2011

Dated: 21st March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products ...Appellant(s)

Versus

U.P.P.C.L. & Ors. ....Respondent(s)

Counsel for the Appellant (s): Mr. Arvind Kumar
Mr. Anuj Kumar

Counsel for the Respondent(s): Mr. Pradeep Misra

ORDER

Written Submissions have been filed by the Respondent. The Learned Counsel for the Respondent has also made his submissions at length. The Learned Counsel for the Appellant seeks some more time for making reply and file rejoinder.

Post the matter for further hearing on **13.04.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak